

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 07.11.2019 (THURSDAY)

COURT - II

10: 30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1157 of 2019	Export- Import Bank of India Vs. EPC Constructions India Ltd. through Abhijit Guhathakurta, RP	Ashish Rana	Nakul Sachdeva
2.	Comp. App. (AT) (Ins) No. 1159 of 2019	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr.	Santanu Ghosh.	Deep Roy.
3.	Comp. App. (AT) (Ins) No. 1160 f 2019	State Bank of India & Anr. Vs. Scotts Garments Ltd & Anr.	Chitranshul A. Sinha	Susheel Cyriac
4.	Comp. App. (AT) (Ins) No. 1161 of 2019	New Bharat Refractories Ltd. Vs. Dhendai Tea and Industries Pvt Ltd.	Dhruv Surana.	
5.	Comp. App. (AT) (Ins) No. 1162 of 2019	G.V. Suresh Kumar & Ors. Vs. Kapil Dev Taneja Resolution Professional in CIRP of Apex Drugs Ltd.	Y. Rajagopala Rao.	
6.	Comp. App. (AT) (Ins) No. 1163 of 2019	Ministry of Corporate Affairs Through ROC, Banglore, Karnataka. Vs. Ramanathan Bhuvaneshwari & Ors.	P.S. Singh	
7.	Comp. App. (AT) (Ins) No. 1172-1173 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah.	Aditya Sharma	
8.	Comp. App. (AT) (Ins) No. 1181 of 2019	Somesh Choudhary. Vs. Syndicate Interglobe.	Aditya Sharma	
9.	Competition. App. (AT) No. 78 of 2019	Jaiprakash Associates Ltd. Vs. Competition Commission of India & Anr.	Ruchi Khanna	

For Directions (To Fix Date)

10.	Comp. App. (AT) (Ins) No. 988 of 2019	Pegasus Assets Reconstruction Pvt Ltd. Vs. Kshitiz Chhawchharia (RP)& Ors. With	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
11.	Comp. App (AT) (Ins) No. 995 of 2019	S.S. Natural Resources Pvt Ltd. Vs. Ramsarup Industries Ltd & Ors. With	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
12.	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd & Ors.	Raka Bejoy phookan Neha Tandon	Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 985-986 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah. Resolution Professional of BCIL Zed Ria Properties Pvt Ltd & Ors.	Samir Malik	Sanjay Gupta-R1
14.	Comp. App. (AT) (Ins) No. 1012 of 2019	Abhishek Agarwal & Ors. Vs. Manasadevi Bakers Pvt Ltd.	Anil Kumar	

For Hearing

15.	Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.	K.Dushyantha Kumar	P.S. Singh
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After the above or 02:00 PM, whichever is earlier.

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1158 of 2019	Kaushal Kantilal Salvi. Vs. SQM Europe N.V. & Anr.	Rajinder Singh	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 672 of 2019	Sesh Nath Singh & Anr. Vs. Baidyabati Sheoraphuli Co-operative Bank Ltd. & Anr.	Shreenita Ghose	Anjali Gupta-R1 Pranay Agarwal- IRP
3.	Comp. App. (AT) (Ins) No. 750 of 2019	Hemant Shantilal Shah. Vs. Care Office Equipment Ltd & Anr.	Arvind Kumar Gupta	Malak Bhatt-R2 Varun Narang-IRP

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By Order

-sd/-
Registrar